POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

WINSOME INTERNATIONAL LIMITED ("WIL")

Registered Office : 12, India Exchange Place, 1st Floor, Kolkata-700 001

The details subsequent to the completion of the offer made vide Public Announcement dated April 24, 2006 ("PA"), Corrigendum to PA dated June 8, 2006 & September 24, 2007 and Letter of Offer dated September 26, 2007 is being issued by Sumedha Fiscal Services Limited ("Manager to the Offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Purnasar Stock Broking Private Limited ("PSBPL") and Shri Sheo Ratan Agarwal (collectively referred to as "Acquirers") to acquire upto 3,44,000 paid-up Equity Shares of Rs.10/- each of WIL, representing 20% of the fully paid-up equity and voting share capital at a price of Rs. 12/- per share, payable in cash are as under:

1. Name of the Target Company : **WINSOME INTERNATIONAL LIMITED**

2. Name and Address of the Acquirer(s) including PACs : **M/s Punrasar Stock Broking (P) Ltd.** having Registered Office at 404, Vaishno Chambers, 6, Brabourne Road, Kolkata - 700 001, Ph: 033-2225 9078, Fax: 033-2225 9076 and **Shri Sheo Ratan Agarwal** residing at 14, India Exchange Place, 2nd Floor, Kolkata – 700 001 Ph: 033- 2210 4106
3. Name of Manager to the Offer : **SUMEDHA FISCAL SERVICES LIMITED**
4. Name of Registrar to the Offer : **ABS CONSULTANT PRIVATE LIMITED**
5. Offer details
   a) Date of Opening of the Offer : Wednesday, October 3, 2007
   b) Date of Closing of the Offer : Monday, October 22, 2007

6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs. 12/-		Rs. 12/-	
2.	Share holding of acquirers (No. & %) before MOU/P.A.	NIL		NIL	
3.	Shares acquired by way of MOU or market purchases (No. & %)	7,00,000 (40.70%)		7,00,000 (40.70%)	
4.	Shares acquired in the Open Offer (No. & %)	3,44,000 (20.00%)		50,510 (2.94%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 41,28,000/-		Rs. 6,06,120/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	10,44,000 (60.70%)		7,50,510 (43.64%)	
8.	Pre and Post Offer shareholding of public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		10,20,000 (59.30)	6,76,000 (39.30%)	10,20,000 (59.30)	9,69,490 (56.36%)

7. Status of the Escrow Account, whether released or not : Out of Rs 10,32,000/- held in Escrow Account an amount of Rs. 6,10,000/- was transferred into Special Account on 29.10.2007 for making payment to the shareholders who have validly tendered shares in the open offer. The Balance amount lying in the Escrow Account is yet to be released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers accepts full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997

This Public Announcement is expected to be available on the SEBI's website www.sebi.gov.in

Issued by :

Manager to the offer :
SUMEDHA FISCAL SERVICES LIMITED
SEBI REGN NO:INM000008753
(Contact Person: Mr. Deb Kumar Sett)
8B, Middleton Street, Geetanjali, 6A, Kolkata-700 071
Phone No : (033) 2229 8936/6758/3237
Fax : (033) 2226 4140/2216 5830
Email: kolkata@sumedhafiscal.com

On behalf of Acquirers : **M/s Punrasar Stock Broking (P) Ltd. & Shri Sheo Ratan Agarwal**

Place: Kolkata

Date: 07.11.2007